

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 28 of 2013 &
IA-44 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C.K. Rai for R-1
Mr. Prashanto Chandra Sen for R-2

ORDER

Ms. Suparna Srivastava, the learned counsel for the Appellant has argued the matter for some time.

Post the matter for further hearing on **14.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt